

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2781
ANSWERED ON:14.03.2011
INDIA PROJECT IN US UNIVERSITY
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether formal meetings and interactions are being conducted annually under the aegis of the India Project of the George Washington University Law School (GW Law), USA between the representatives of leading multinational Pharmaceutical companies and members of India judiciary, officials of India patent policy makers, patent law enforcers, in particular;
- (b) if so, the details thereof indicating the stated objectives behind the exercise;
- (c) whether the India Project of the GW Law is funded by multinational pharmaceutical co-operation;and
- (d) if so, the rationale behind allowing the MNCs to attempt to influence our patent law enforcement?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b): As per available information, Confederation of Indian Industries (CII) in association with George Washington University Law School and US India Business Council have been organizing Summits on intellectual property annually since 2004. As per CII, the objective of the Summit was, inter-alia, to build partnerships between overseas and Indian industries for collaborative Research and Development (R&D) projects and to disseminate information about international best practices in Intellectual Property (IP) protection. At the invitation of CII, the Controller General of Patents, Designs and Trade Marks attended the programme held in February, 2010.
- (c) & (d): Government has no information about the funding of this project.